

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2895
ANSWERED ON 18.03.2025

FIRE ACCIDENTS CAUSED BY EVs

2895. DR. KIRSAN NAMDEO:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

(a) whether the Government is cognizant of the high instances of fire accidents caused by Electric Vehicles (EVs);

(b) if so, whether upskilling and technical training workshops are conducted for the EV manufacturers by the Government under the Faster Adoption and Manufacturing of (Hybrid)Electric Vehicles in India (FAME India)-I Scheme; and

(c) if so, the details thereof and if not, the reasons therefor?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a): Yes.

(b) & (c): No such upskilling and technical training workshops has been conducted for the EV manufacturers by the Government under the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India)-I Scheme. However, Ministry of Road Transport and Highways (MoRTH) had constituted a committee of experts to suggest the formulation of safety standards for the battery and its components, as well as BMS and related systems in electric vehicles. Based on the recommendation of the committee, MoRTH vide S.O. 4567 (E) dated 28th September, 2022 has brought amendment to the Automotive Industry Standards, AIS:156 [Specific requirements for L (a motor vehicle less than four wheels and quadricycle) category electric power train vehicles] and AIS:038 (Rev 2) [Specific Requirements for M Category, (a motor vehicle with at least four wheels used for carrying passenger) N Category (a motor vehicle with at least four wheels used for carrying goods) Electric Power Train Vehicles] to prescribe Technical Requirements for Traction Battery of L, M and N Category of Electric Power Train Vehicles. The said Amendments are applicable from 1st December, 2022.

MoRTH had issued a notification, vide G.S.R 888(E) dated 19th December, 2022, for the requirements of Conformity of Production (COP), in respect of all categories of Electric vehicles including Quadricycles, E-rickshaws, two wheelers and four wheelers.
